

**Central Administrative Tribunal
Madras Bench**

OA/310/00278/2015

Dated Thursday the 28th day of February Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

P.Karunakaran
Dy/CTP/OMS-B/MA5 No.391 D,
Bisset Road, Perambur,
Chennai 600 011. .. Applicant
By Advocate **M/s.V.Udayakumar**

Vs.

1. The Southern Railway, rep by
The Divisional Railway Manager/P/MAS,
O/o Divisional Railway Manager,
Personnel Branch, MAS Division,
Chennai 600 003.
2. Senior Divisional Commercial Manager,
Commercial Branch,
Chennai Division,
Chennai-3. .. Respondents

By Advocote **Mr.P.Srinivasan**

ORAL ORDER

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

The applicant has filed this OA seeking seeking the following reliefs:-

“to direct the 2nd respondent to consider the applicant's representations dated 28.10.2013 and 12.5.2014 to sanction back wages from 14.12.2012 to 05.6.2013 and to regularize the service of the applicant for the breaking period w.e.f. 14.12.2012 to 05.6.2013 with seniority, promotion and retirement benefits and to consider the name of the applicant to the post of Chief Ticket Inspector within a time frame and to pass such further or other orders that this Tribunal deems fit and proper in the circumstances of the case and thus render justice.”

2. When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant wished to withdraw the OA. He has made an endorsement to this effect in the records.
3. Accordingly, permission is granted to withdraw the OA. OA is dismissed as withdrawn.

(T.Jacob)
Member(A)

28.02.2019

(P.Madhavan)
Member(J)

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